



Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat – Srinagar.

Notification
Srinagar, the 9th July 2018

SRO 300 :- In exercise of the powers conferred by rule 89 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Rules, 2014, read with notification SRO 75 dated 27.02.2017 and notification SRO 54 dated 01.02.2018, the Government hereby makes the following amendment in notification SRO 75 dated 27.02.2017; namely:-

"In table, the serial No. 2 shall be substituted by the following:-

2	Mr. Shafat Sultan, Mission Director, ICPS	Member Secretary
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By order of the Government of Jammu & Kashmir

(Babu Ram) 09.07.2018

Addl. Secy. to the Government
Social Welfare Department

SWD/JJR/12/2014

Copy to the:-

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Governor.
3. Divisional Commissioner Jammu/ Kashmir.
4. All Deputy Commissioners.
5. Director Social Welfare, Jammu/ Kashmir.
6. Director Information, J&K.
7. Principal Pvt. Secretary to Chief Secretary.
8. Mission Director, ICPS, J&K, Jammu.
9. Registrar, University of Jammu/ Kashmir.
10. General Manager Government, Press.
11. PS to Secretary to Government, Social Welfare Department.
12. All Concerned.
13. Office copy.

Dated:- 09 .07.2018